

Hardships of CSIR Scientists Due to Vigilance Officers

768. DR. DASARI NARAYANA RAO: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether CSIR scientists are facing hardships at the hands of Vigilance Officers for detailed scrutiny of; expenditure incurred on research by scientists;

(b) whether much of their time is spent on explaining such administrative matters to Government;

(c) whether the hurdles and such insinuation compelled several Directors of NPL and SCIO, Chandigarh to resign recently; and

(d) if so, the action proposed to honour scientists, as in foreign countries?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND THE MINISTRY OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) No Sir;

(c) No Sir. Both the Directors were on foreign service terms with CSIR. On the specific requests made based on purely personal reasons and with the approval of the competent authority they have been repatriated to their respective parent departments.

(d) Does not arise.

Resignations by Officials of Research Establishments

769. DR. Y. LAKSHMI PRASAD: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Director, National Physical Laboratory, resigned in April, 2000 before completing his six years term;

(b) whether Director of another CSIR Institute, Central Scientific Instruments Organisation in Chandigarh also resigned abruptly in 1999 before completion of his tenure;

(c) the hurdles faced by them compelling resignations; and